

**FORM A PUBLIC  
ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF JKEW FORGINGS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>JKEW Forgings Limited (now known as JKEW Metalec Limited)</b>
2.	Date of incorporation of corporate debtor	17-09-1983
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. (CIN)	U29141UP1983PLC006255
5.	Address of the registered office and principal office (if any) of corporate debtor	Aggarwal Building, The Mall, Kanpur, UP 208002
6.	Insolvency commencement date in respect of corporate debtor	01-12-2025 (Order received on 05.12.2025)
7.	Estimated date of closure of insolvency resolution process	03-06-2026 (Counted from 05.12.2025)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Deepak Singh <b>Reg No:</b> IBBI/IPA-003/ICAI-N00447/2023-2024/14350
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> C-1302 AVJ Heights, Sector ZETA-1 Greater Noida, Near Sakipur, Village, Gautam Buddha Nagar, Uttar Pradesh, 201306 <b>Email Id:</b> <a href="mailto:deepaksingh1965@gmail.com">deepaksingh1965@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> C-1302 AVJ Heights, Sector ZETA-1 Greater Noida, Near Sakipur, Village, Gautam Buddha Nagar, Uttar Pradesh, 201306 <b>Email Id:</b> <a href="mailto:jkewforgings.cirp@gmail.com">jkewforgings.cirp@gmail.com</a>
11.	Last date for submission of claims	<b>19-12-2025</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. <b>Web link:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> <b>Physical Address:</b> same as above in point no. 10 b. NA

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s **JKEW Forgings Limited (now known as JKEW Metalec Limited)** on 01.12.2025 (Copy of the order was received on 05.12.2025).



The creditors of M/s **JKEW Forgings Limited (now known as JKEW Metalec Limited)** are hereby called upon to submit their claims with proof on or before 19-12-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Deepak Singh**

**Interim Resolution Professional**

**In the matter of JKEW Forgings Limited**

**Regn. No.: IBBI/IPA-003/ICAI-N00447/2023-2024/14350**

**Reg Address: C-1302 AVJ Heights, Sector ZETA-1 Greater Noida, Near Sakipur,  
Village, Gautam Buddha Nagar, Uttar Pradesh, 201306**

**Email Id: deepaksingh1965@gmail.com, jkewforgings.cirp@gmail.com**

**Date: 08.12.2025**

**Place: Kanpur**